

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-125-2020

IN

CONTEMPT PETITION NO. 19 OF 2020

IN

WRIT PETITION NO. 455 OF 2018

M/s. Ira Exotica Pvt. Ltd. & Anr.

...Petitioner

Versus

Mr. M. N. Vernekar,
Town Planner,
Town & Country Planning Department,
Margao-Goa.

.... Respondent.

Mr. Shivan Desai with Mr. A. Salatry, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Ankita Kamat,
Additional Government Advocate for the Respondent.

**Coram : M. S. SONAK &
M. S. JAWALKAR, JJ**

Date: 23rd September 2020

P.C.

At the request of the learned Advocate General, we place
this matter for further consideration on 12.10.2020.

M. S. JAWALKAR, J.

M. S. SONAK, J.